


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CB(IB)- 3450/252/HDB/2017
NAME OF THE COMPANY	Cybermate Infotek Ltd
NAME OF THE PETITIONER(S)	Sincere Inc.&Himanshu P Kansara
NAME OF THE RESPONDENT(S)	Cybermate Infotek Ltd
UNDER SECTION	Sec 7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Rajashekar		d.rajashekar77@gmail.com 9666686391	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri D. Rajashekar, Learned Counsel for the Petitioner.

The Learned Counsel submits that he would comply with the objections raised by the Registry. Post the case on 10.10.2017.



Member (T)



Member (J)